Customs, Excise and Service Tax Appellate Tribunal

West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 04.03.2022

ORDER NO. 46 of 2022

Hon'ble President is pleased to partially modify the roster order no. 17 of 2022 for CESTAT, New Delhi on 14.03.2022 as follows:

PERIOD	CORAM	WORKS ASSIGNED
AND DESCRIPTION OF THE PARTY OF	Mr. Anil Choudhary, Hon'ble Member (Judicial) and Mr. C. J. Mathew, Hon'ble Member (Technical)	E/50081, 50121-50132, 50834-50837, 50931-50935, 50985-50986/2020 and E/50661/2021 EX(DB), M/s Ellora Tobbacco Company Ltd and Ors. vs. GST, Indore.

Note:

- 1. The above matters will be taken up after the sitting of the Bench under Order No. 45 of 2022.
- In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order

(Bineesh Kumar K. S.)

Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Member, CESTAT, Delhi/Mumbai/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi/Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.

Customs, Excise and Service Tax Appellate Tribunal

West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 07.03.2022

ORDER NO. 48 of 2022

Hon'ble President is pleased to order the sitting commencing from 04.04.2022 to 03.06.2022 for CESTAT, Ahmedabad as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 04.04.2022 to 03.06.2022	Sh. Ramesh Nair, Hon'ble Member (Judicial) and Sh. Raju, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench Matters
Every Thursday afternoon (after DB is over)	Sh. Ramesh Nair, Hon'ble Member (Judicial)	Single Member Bench
Every Thursday afternoon (after DB is over)	Sh. Raju, Hon'ble Member (Technical)	Single Member Bench

Note:

Whenever any Member of Division Bench is unavailable, the other Member of that Bench will hear Single Member matters, as notified. Single Member sitting on Thursdays will be held if the respective members are available at station.

In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order

(Bineesh Kumar K. S.)

Registrar

Copy to:-

Ahmedabad/P.A. CESTAT, Members, President/Hon'ble Hon'ble SPS to Association/0/o Ahmedabad/Bar CESTAT, Registrar, Registrar/Deputy/Assistant Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.

Customs, Excise and Service Tax Appellate Tribunal

West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 07.03.2022

ORDER NO. 49 of 2022

Hon'ble President is pleased to order the sitting commencing from 04.04.2022 to 03.06.2022 for CESTAT, Chennai as follows:-

PERIOD	CORAM		RKS GNED
From 04.04.2022 to 03.06.2022	Ms. Sulekha Beevi C. S., Hon'ble Member (Judicial)	Single matters	Member
From 04.04.2022 to 03.06.2022	Mr. P. Dinesha, Hon'ble Member (Judicial)	Single	Member

Note:

- If one of the Members sitting in the SM Bench is on leave/tour the other SM Bench will hear both the lists.
- 2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order

(Bineesh Kumar K. S.)

Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, Chennai/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Chennai/Bar Association/0/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.

Customs, Excise and Service Tax Appellate Tribunal

West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 07.03.2022

ORDER NO. 50 of 2022

Hon'ble President is pleased to order the sitting commencing from 04.04.2022 to 03.06.2022 for CESTAT, Bangalore as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 04.04.2022 to 03.06.2022	As may be constituted from time to time by separate order	5550

Note:

 In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order

(Bineesh Kumar K. S.)

Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Member/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Bangalore/Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.

Customs, Excise and Service Tax Appellate Tribunal

West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 07.03.2022

ORDER NO. 51 of 2022

Hon'ble President is pleased to order the sitting commencing from 04.04.2022 to 03.06.2022 for CESTAT, Kolkata as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 04.04.2022 to 03.06.2022	Mr. P. K. Choudhary, Hon'ble Member (Judicial)	Single Member matters

Note:

 In the event of non-sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders" / "court proceedings".

By Order

(Bineesh Kumar K. S.) Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Member, CESTAT, Kolkata/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Kolkata/Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.

F.No. 01(03)/Roster/CESTAT/2022 Customs, Excise and Service Tax Appellate Tribunal

West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 07.03.2022

ORDER NO. 52 of 2022

Hon'ble President is pleased to order the sitting commencing from 04.04.2022 to 03.06.2022 for CESTAT, Allahabad as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 04.04.2022	As may be constituted from time to time by	***
to 03.06.2022	separate order	

Note:

In the event of non-sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order

(Bineesh Kumar K. S.) Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Member/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Allahabad/Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.

Customs, Excise and Service Tax Appellate Tribunal

West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 07.03.2022

ORDER NO. 53 of 2022

Hon'ble President is pleased to order the sitting commencing from 04.04.2022 to 03.06.2022 for CESTAT, Chandigarh as follows:

PERIOD	CORAM	WORKS ASSIGNED	
From 04.04.2022 to 13.04.2022	Mr. Ashok Jindal, Hon'ble Member (Judicial)	Single Member Matters	
From 14.04.2022 to 03.06.2022	As may be constituted from time to time by separate order		

Note:

In the event of non sitting of a Bench, the adjourned dates of listed matters will be available
on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order

(Bineesh Kumar K. S.)

Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Member, CESTAT, Chandigarh/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Chandigarh/Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.

F.No. 01(03)/Roster/CESTAT/2022 Customs, Excise and Service Tax Appellate Tribunal

West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 07.03.2022

ORDER NO. 54 of 2022

Hon'ble President is pleased to order the sitting commencing from 04.04.2022 to 03.06.2022 for CESTAT, Hyderabad as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 04.04.2022 to	As may be constituted from time to	(888)
03.06.2022	time by separate order	

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order

(Bineesh Kumar K. S.) Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Member/P.A. to Registrar/Deputy/Assistant Registrar, (AR)/Notice Commissioner Association/0/o Hyderabad/Bar CESTAT. Board/Website/Guard File/Office Copy.